

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

10. **IA-4048/2023 IN C.P. (IB)/3231(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES: National Steel and Agro Industries Limited
Vs.
Mithesh Trading Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016. RULE 11 OF
NCLT, 2016.

ORDER

1. Mr. Aniruth Purusothaman a/w Mr. Aditya Sharma, Ld. Counsel for the Applicant in IA-4048/2023 present. Mr. Gaurav Jain i/b Dhruvad Vaghani, Ld. Counsel for the Operational Creditor in CP-3231/2019 present.
2. List this matter for further consideration on **05.10.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)